

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3055
TO BE ANSWERED ON 16.03.2016**

‘A’ CATEGORY RAILWAY STATIONS

3055. SHRIMATI RITI PATHAK:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of ‘A-1’ and ‘A’ category railway stations in the country including State of Madhya Pradesh which have been identified for development on ‘as is where is’ basis by leveraging commercial development of land and air space in and around these stations; and

(b) the details of the mechanism in place to oversee whether land and air space is used according to the norms prescribed under this method?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a): Details of ‘A-1’ and ‘A’ category stations (about 400 in number) identified for re-development on ‘as is where is’ basis by leveraging commercial development of land and air space in and around the stations, State-wise including those in Madhya Pradesh are appended.

(b): Guidelines have been issued to zonal railways regarding redevelopment of stations through the above method, which, inter-alia, contain provisions regarding leasing of land and air space for financing the station redevelopment. Use of railway land and air space in and around station is decided in consultation with the State Government in terms of local bye-laws.

APPENDIX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO.3055 BY SHRIMATI RITI PATHAK TO BE ANSWERED IN LOK SABHA ON 16.03.2016 REGARDING 'A' CATEGORY RAILWAY STATIONS

State-wise details of 'A-1' and 'A' category stations

State	Category of stations	
	'A-1'	'A'
Andhra Pradesh	3	23
Assam	1	9
Bihar	6	31
Chhattisgarh	2	5
Chandigarh	1	-
Delhi	4	4
Goa	-	1
Gujarat	4	17
Haryana	1	12
Jammu & Kashmir	1	1
Nagaland	-	1
Odisha	2	10
Punjab	2	11
Rajasthan	3	23
Jharkhand	2	9
Karnataka	2	18
Kerala	4	17
Madhya Pradesh	2	21
Maharashtra	10	28
Tamil Nadu	4	23
Telangana	3	5
Uttar Pradesh	12	44
Uttarakhand	2	3
West Bengal	4	15
